

Government of India
Ministry of Commerce
Directorate General of Foreign Trade
Udyog Bhavan, New Delhi - 110 011.

Policy Circular No. 28 (RE-08)/2004-2009

Dated 20 .08.2008

To

All Licensing Authorities;

All Commissioners of Customs;

Sub : Guidelines for import of Rough Marble Blocks/Slabs for the year 2008-09.

Attention is invited to Policy Circular No.13 (RE-08)/2004-2009 dated 30.6.2008 regarding eligibility and entitlement of units for import of rough marble blocks/slabs for the year 2008-09.

2. The quantity of import allowed under Para III of the aforementioned Circular is raised from 1.1 lakh MT to 1.4 lakh MT for the year 2008-09.
3. This issues with the approval of Competent Authority.

Sd/-

(O.P. Hisaria)
Joint Director General of Foreign Trade

(Issued from File No. 01/89/180/Misc-06/AM 08/ PC-I A)